

**Dugal Associates Private Limited- Corporate Debtors**

**Details of Claims received and action taken till COC dt 23/04/2021**

S No	Date of Claim Email	Date of Claim Physical	Name of Creditors	Class	Amount Claimed	Interest Claimed	Claim Allowed	Claim not Allowed	Remarks
1	17-01-2020	20-01-2020	Roof and Ceilings India Private Limited	Operational Creditor	2826817.95	2758504.74	2826817.95	2758504.74	1. There were no documentary evidence to establish liability of interest. 2. There were no entries towards interest charged or payable in the ledger provided by the claimant.
2	17-01-2020	20-01-2020	Structure Envelopes India Private Limited	Operational Creditor	3225904.05	1511720.13	3058439.05	1679185.13	1. There were no documentary evidence to establish liability of
3	21-01-2020	21-01-2020	Structure Protection & Rehab Company (SPARC)	Operational Creditor	6098563.23		2889039.00	3209524.23	Detailed Note Given
4	03-02-2020	Received	Laxman Yadav	Operational Creditor	185238.00	79486.00	185238.00	79486.00	Query Raised on 10/02/2020 not replied, however claim allowed without interest
5	04-02-2020	Received	Avinash Enterprises	Operational Creditor	8229382.00	Yes @ 24% p.a.	8229382.00	0.00	Allowed Claim tallied as per Ledger
6	04-02-2020	Received	Sakshi Jain	Operational Creditor	660000.00	No	0.00	660000.00	Query raised on 14/02/2020 Claim Form is on hold due to following reasons 1. Clarifications on the professional services provided. OR 2. Terms of appointment or contract between you and the Corporate Debtors.
7	07-02-2020	-	Hindustan Nirmaan	Operational Creditor	417743.00	903572.00	0.00	1321315.00	Claim Rejected since the services are made to Dugal Associates not to Dugal Associates Private Limited

8	11-02-2020	-	Sharma Contracts	Operational Creditor	9570364.00	No	6005160.00	3565204.00	<b>No sufficient response on queries</b> <b>Claim allowed as per ledger</b> Query raised on 14/02/2020 to provide updated ledger till date for further reconciliation. Ledger shows different amount against claim
9	-	18-02-2020	Kanta Marketing	Operational Creditor	24184.00	No	21637.00	2547.00	<b>Claim Allowed as per Ledger</b> Query raised on 24.02.2020 1. Claim should be on 11/12/2019 not on 07/01/2020 (Wrong declaration)
10	03-03-2020	-	Vinod Bansal	Operational Creditor	117000.00	No	117000.00	0.00	Tallied with Ledger
11	17-03-2020	20-03-2020	Lion Force Power Security Guard Services	Operational Creditor	180013.00	No	134553.00	45460.00	GST amount of Rs. 45460/- not reflected in 2A hence disallowed
12	15-07-2020	15-07-2020	Sai Mineral Water	Operational Creditor	13720.00	No	13720.00	0.00	Current Dues Cross Confirmation Pending with Co. records/users
13	15-07-2020	15-07-2020	Mishra Building Material	Operational Creditor	190000.00	No	190000.00	0.00	Current Dues Cross Confirmation Pending with Co. records/users
14	-	16-07-2020	Sai Entt Bhatta	Operational Creditor	2728500.00	Yes	1422500.00	1306000.00	Detailed reconciliation emailed for further clarifications Rs. 21,00,000/- already settled on 14/09/2019

15	16-07-2020	16-07-2020	R S Supply Agency	Operational Creditor	267166.05	66791.50	263573.00	70384.55	1. Debit Note of Rs. 3593/- dt. 30/06/2017 against Invoice No. 21 dt. 08/06/2017 to be deducted
16	16-07-2020	-	Haroon c/o Vishal Construction Company	Operational Creditor	1135077.00	0.00	844777.00	290300.00	<p>Queries raised as below:</p> <ol style="list-style-type: none"> <li>1. Form-B used is of liquidation process, you are requested to use Form-B of Company Insolvency Resolution Process, Form-B separately sent to you.</li> <li>2. Content of Affidavit not completely filled up.</li> <li>3. Please submit copy of work order</li> <li>4. Content of the Forms not fully filled up.</li> <li>5. Copy of Ledger not attached</li> <li>6. Provide the details of rate agreed upon and confirmation of work completed as required</li> <li>7. GST charged Rs 290300 not reflected in 2A of the company hence disallowed, please provide the complete details</li> </ol>

17	20-07-2020	-	Harish Chandra Yadav	Operational Creditor	295035.00	0.00	295035.00	0.00	<p>Queries raised on 21/07/2020:</p> <ol style="list-style-type: none"> <li>1. Old Balance of Rs.182000/- (Details not available, kindly provide the Ledger stating balance of Rs. 182000/-)</li> <li>2. You have ignored the TDS deducted on your bills, kindly share your 26AS in case it is not available in your account</li> <li>3. There is a mismatch of payment made and received by you, kindly show the copy of Bank Statement and your ledger account to match the payment received</li> <li>4. Some cash payments were made to you on Rs.2000/-on 06/03/2019 and Rs. 3500/- on 25/05/2019, kindly adjust the same from your claim.</li> </ol>
18	22-07-2020	-	Mahendra Kumar	Operational Creditor	390754.00	0.00	352754.00	38000.00	<p>Total Payment as per Ledger was Rs. 139200/- whereas vendor shows Rs. 101200/- difference of Rs. 38000/- disallowed</p> <ol style="list-style-type: none"> <li>1. Form-B used is of liquidation process, you are requested to use Form-B of Company Insolvency Resolution Process, Form-B separately sent to you.</li> <li>2. Content of Affidavit not completely filled up.</li> <li>3. Content of the Forms not fully filled up.</li> <li>4. Provide the details of rate agreed upon and confirmation of work completed as required</li> </ol>

19	31-07-2020	-	Bivanirmalaa Consultants	Operational Creditor	2212974.00	0.00	0.00	2212974.00	<p>With reference to your claim please reply on the following issues:</p> <ol style="list-style-type: none"> <li>When did you complete the activity at the Bhadohi Site.</li> <li>Please submit the proof of execution of work</li> <li>Documentary evidence of Deployment of Workforce their.</li> <li>Work completion certificate from UPRNN</li> </ol> <p>You are also requested to provide the following details:</p> <ol style="list-style-type: none"> <li>Copy of PAN</li> <li>Copy of Aadhaar</li> <li>Proof of Proprietorship</li> <li>Copy of Cancelled Cheque</li> </ol>
20	31-07-2020	-	Nansam Ventures	Operational Creditor	3632163.00	0.00	842975.00	2789188.00	<p>Claim Allowed as per CD Ledger; queries raised as under</p> <p>With reference to your claim you are requested to provide/rectify the following discrepancies:</p> <ol style="list-style-type: none"> <li>Details of Advance given to you and payment made against bills claimed by you.</li> <li>Copy of Ledger not attached</li> <li>Provide the details for confirmation of work completed as required</li> <li>GST charged not reflected in 2A of the company, please provide the complete details</li> <li>We didn't find corresponding billing to the client in company records, kindly explain about the execution of the work with corresponding billing.</li> </ol>

21	-	06-08-2020	Ram Construction	Operational Creditor	795980.00	0.00	421979.00	374001.00	Pending Reconciliations
22	-	17-08-2020	KBR Associates	Operational Creditor	2209348.00	0.00	1908348.00	301000.00	1. Copy of Ledger in your records 2. Ledger Copy of Dugal Associates Private Limited was not attached with the claim (as mentioned by you) 3. Details of payment received by you in cash and through Bank 4. Your claim is not tallying with the records available with the company hence these details are must to settle the claim
23	20-08-2020	02-09-2020	Yadav Building Material	Operational Creditor	835289.00	0.00	0.00	835289.00	The documents sent by you are incomplete, please file your Claim in form-B of CIRP process alongwith all relevant documents and verifications
24	10-09-2020	-	Durga Decorators	Operational Creditor	950800.00	0.00	0.00	950800.00	With reference to your claim you are requested to provide/rectify the following discrepancies: 1. Form submitted was not duly filled/signed 2. Details of Advance given to you and payment made against bills claimed by you. 3. Copy of Ledger not attached 4. Provide the details for confirmation of work completed as required 5. Provide the copy of Invoices raised against work done 6. We didn't find corresponding billing to the client in company records, kindly explain about the execution of the work with corresponding billing.
25	15-10-2020	-	Excise and Taxation Department, Government of Haryana	Operational Creditor	12521201.00	0.00	12521201.00	0.00	Claim Approved as <b>CONTINGENT CLAIM</b>

26	-	20-10-2010	SD Engineering Consultants LLP	Operational Creditor	472000.00	49719.00	0.00	521719.00	<p>Claim for work done at 50 Beded Hospital Dear Sir/Madam</p> <p>With reference to your claim kindly clarify on the followings</p> <p>1.The contract of 50 Beded Hospital was awarded by UPRNN to M/S “Dugal Associates” proprietorship of Mr Anil Dugal not by the CD M/S Dugal Associates Private Limited (DAPL).</p> <p>2.Your offer letter as per Annexure-1 is marked to M/S Dugal Associates not to Dugal Associates Private Limited</p> <p>3.The email communication as per Annexure-2 do not reflect any communication with DAPL</p> <p>4.The Work Order annexure-3 issued by DAPL does not resemble with the credentials of DAPL hence seems doubtful</p> <p>5.Annexure-4 also reflects communications with Dugal</p>
					<b>60185216.28</b>	<b>5369793.37</b>	<b>42544128.00</b>	<b>23010881.65</b>	

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	Claim Finalised
	Claim finalised after certain deductions
	Claim Pending finalisation for queries raised
	Claim Rejected
	Claims for the period after 11/12/2019
	Claim approved as Contingent Claim